

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2784**

TO BE ANSWERED ON THE 13TH MARCH, 2018 /PHALGUNA 22, 1939 (SAKA)

FACILITIES FOR JAIL INMATES

2784. DR. KIRIT SOMAIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of jails including central jails in the country, State-wise;

(b) whether there is any central jail/ jail exclusively for women in the country and if so, the details thereof;

(c) whether some central jails/jails lack basic facilities for the inmates and if so, the details thereof;

(d) whether the Government has reviewed the infrastructure and other facilities for inmates of these jails periodically;

(e) if so, the details thereof and the time when such review was conducted; and

(f) whether the Government has any proposal to review the conditions of all central jails and to provide minimum basic facilities to inmates of those jails which lack basic infrastructure facilities and if so the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): Details of State/UT wise number of jails, including central jails, as on 31.12.2016, as per the National Crime Records Bureau, are given in Annexure I.

(b): There are 20 jails which are exclusively for women in the country.

State/UT wise details of such jails are given in Annexure II.

(c) to (f): 'Prisons' is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. The administration and management of prisons is primarily the responsibility of respective State Governments. However, the Government of India has been providing regular guidance to States and Union Territories on various aspects of prison reforms including facilities to inmates and the requisite infrastructure in prisons. A detailed advisory has been issued by the Ministry of Home Affairs to all States and UTs on best practices to bring improvement in prison administration.

The Government of India had also circulated a Model Prison Manual to all States and UTs in May 2016 for their guidance. The States and UTs have been requested to seek guidance from the Model Manual which aims at bringing uniformity in rules and regulations governing the administration of prisons and management of prisoners all over the country. The Manual contains a dedicated chapter on 'Institutional Framework' which provides guidance to States on prison architecture, living accommodation for inmates, minimum ground area, ventilation, air space etc. for the barracks and cells of prison inmates. It also provides guidance on arrangements for adequate sanitation facilities, bathing places, kitchen, hospital, work

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sheds, and recreational facilities etc. for prison inmates. Besides this, the Manual also provides detailed guidance on maintenance of prisoners, medical care, education, legal aid, welfare of prisoners, Emergencies, contact with outside world etc. 'Prisons' being a State subject, it is for respective States to make best use of the guidance provided to them on providing basic facilities to inmates and improving the living condition of inmates through improvement in infrastructure etc.

Recently, the Ministry of Home Affairs had also convened meetings of DG/IG Prisons of all States and UTs and had discussed various issues relating to Prison Reforms for bringing improvement in the living condition of prison inmates.

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Annexure-I			
State/UT-wise total Jails and Central Jails as on 31.12.2016 (Provisional)			
Sl.	State/UT	Total No. of Jails	Central Jails
(1)	(2)	(3)	(4)
1	ANDHRA PRADESH	112	4
2	ARUNACHAL PRADESH	2	0
3	ASSAM	31	6
4	BIHAR	58	7
5	CHHATTISGARH	30	5
6	GOA	2	1
7	GUJARAT	27	4
8	HARYANA	19	3
9	HIMACHAL PRADESH	14	2
10	JAMMU & KASHMIR	14	2
11	JHARKHAND	29	5
12	KARNATAKA	102	8
13	KERALA	54	3
14	MADHYA PRADESH	123	11
15	MAHARASHTRA	154	9
16	MANIPUR	5	2
17	MEGHALAYA	5	0
18	MIZORAM	7	1
19	NAGALAND	11	1
20	ODISHA	91	5
21	PUNJAB	26	9
22	RAJASTHAN	126	9
23	SIKKIM	2	1
24	TAMIL NADU	138	9
25	TELANGANA	49	3
26	TRIPURA	13	1
27	UTTAR PRADESH	70	5
28	UTTARAKHAND	11	1
29	WEST BENGAL	59	7
	TOTAL (STATES)	1384	124
30	A & N ISLANDS	4	0
31	CHANDIGARH	1	1
32	D & N HAVELI	1	0
33	DAMAN & DIU	2	0
34	DELHI	12	11
35	LAKSHADWEEP	4	0
36	PUDUCHERRY	4	1
	TOTAL (UTs)	28	13
	TOTAL (ALL-INDIA)	1412	137

Source: Prison Statistics India

State/UT-wise Capacity, Inmate Population and Occupancy Rate in Women Jails as on 31.12.2016 (Provisional)

Sl.	State/UT	Total No. of Women Jails	Available Capacity			Inmate Population			Occupancy Rate (in %)		
			Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	1	0	160	160	0	99	99	-	61.9	61.9
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	-	-	-
3	ASSAM	0	0	0	0	0	0	0	-	-	-
4	BIHAR	1	0	83	83	0	110	110	-	132.5	132.5
5	CHHATTISGARH	0	0	0	0	0	0	0	-	-	-
6	GOA	0	0	0	0	0	0	0	-	-	-
7	GUJARAT	1	0	210	210	0	100	100	-	47.6	47.6
8	HARYANA	0	0	0	0	0	0	0	-	-	-
9	HIMACHAL PRADESH	0	0	0	0	0	0	0	-	-	-
10	JAMMU & KASHMIR	0	0	0	0	0	0	0	-	-	-
11	JHARKHAND	0	0	0	0	0	0	0	-	-	-
12	KARNATAKA	0	0	0	0	0	0	0	-	-	-
13	KERALA	3	0	272	272	0	142	142	-	52.2	52.2
14	MADHYA PRADESH	0	0	0	0	0	0	0	-	-	-
15	MAHARASHTRA	1	0	262	262	0	307	307	-	117.2	117.2
16	MANIPUR	0	0	0	0	0	0	0	-	-	-
17	MEGHALAYA	0	0	0	0	0	0	0	-	-	-
18	MIZORAM	0	0	0	0	0	0	0	-	-	-
19	NAGALAND	0	0	0	0	0	0	0	-	-	-
20	ODISHA	1	0	52	52	0	25	25	-	48.1	48.1
21	PUNJAB	1	0	320	320	0	165	165	-	51.6	51.6
22	RAJASTHAN	2	0	450	450	0	227	227	-	50.4	50.4
23	SIKKIM	0	0	0	0	0	0	0	-	-	-
24	TAMIL NADU	5	0	2018	2018	0	546	546	-	27.1	27.1
25	TELANGANA	1	0	250	250	0	218	218	-	87.2	87.2
26	TRIPURA	0	0	0	0	0	0	0	-	-	-
27	UTTAR PRADESH	1	0	420	420	0	265	265	-	63.1	63.1
28	UTTARAKHAND	0	0	0	0	0	0	0	-	-	-
29	WEST BENGAL	1	0	300	300	0	366	366	-	122.0	122.0
	TOTAL (STATES)	19	0	4797	4797	0	2570	2570	-	53.6	53.6
30	A & N ISLANDS	0	0	0	0	0	0	0	-	-	-
31	CHANDIGARH	0	0	0	0	0	0	0	-	-	-
32	D & N HAVELI	0	0	0	0	0	0	0	-	-	-
33	DAMAN & DIU	0	0	0	0	0	0	0	-	-	-
34	DELHI	1	0	400	400	0	552	552	-	138.0	138.0
35	LAKSHADWEEP	0	0	0	0	0	0	0	-	-	-
36	PUDUCHERRY	0	0	0	0	0	0	0	-	-	-
	TOTAL (UTs)	1	0	400	400	0	552	552	-	138.0	138.0
	TOTAL (ALL-INDIA)	20	0	5197	5197	0	3122	3122	-	60.1	60.1

Source: Prison Statistics India